

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER -01

FRIDAY, NOVEMBER 22, 2024, AFTER DIVISION BENCH

HON'BLE THE ACTING CHIEF JUSTICE
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996, TRANSFER APPLICATIONS (CIVIL & CRIMINAL), WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA, CIVIL CONTEMPT PETITIONS UP TO THE YEAR 2021, WRIT PETITIONS SERVICE SINGLE UP TO THE YEAR 2016, WRIT PETITION (CRIMINAL) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA UP TO THE YEAR 2021, AND APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 UP TO THE YEAR 2021 - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPMS/3033/2024	SRI DIGAMBER JAIN PANCHAYATI MANDIR EVAM JAIN BHAWAN Versus DISTRICT MAGISTRATE COLLECTOR AND OTHERS	AMAR MURTI SHUKLA LATA NEGI ANAND SINGH	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
2	WPMS/3034/2024	SRI DIGAMBER JAIN PANCHAYATI MANDIR EVAM JAIN BHAWAN Versus DISTRICT MAGISTRATE COLLECTOR AND OTHERS	AMAR MURTI SHUKLA LATA NEGI ANAND SINGH	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
3	WPMS/3035/2024	SRI DIGAMBER JAIN PANCHAYATI MANDIR EVAM JAIN BHAWAN Versus DISTRICT MAGISTRATE COLLECTOR AND OTHERS	LATA NEGI AMAR MURTI SHUKLA ANAND SINGH	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
4	WPMS/3036/2024	SRI DIGAMBER JAIN PANCHAYATI MANDIR EVAM JAIN BHAWAN Versus DISTRICT MAGISTRATE COLLECTOR AND OTHERS	AMAR MURTI SHUKLA LATA NEGI ANAND SINGH	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
5	WPMS/3052/2024	MANJU GUPTA Versus PADAMNABH PRATAP SINGH AND ANOTHER	ANSHU KUMAR	ADITYA SINGH (FOR CAVEATOR)
WITH IA/1/2024 FOR STAY APPLICATION				
6	WPMS/3085/2024	ARVIND KUMAR GOYAL AND	RAKSHIT JOSHI	

		ANOTHER Versus ASHOK KUMAR GOYAL AND OTHERS	GAURAV VERMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPMS/3158/2024	MOHIT KUMAR ANTIWAL Versus RAWSWAROOP	RAJVEER SINGH	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	WPMS/3159/2024	COLLEGE OF ENGINEERING ROORKEE Versus NIRVIKAR	NAVNEET KAUSHIK	VIJAY KUMAR CHAUHAN PRADEEP KUMAR CHAUHAN (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
9	WPMS/3183/2024	TEETU AND OTHERS Versus SHIVCHARAN AND ANOTHER	VIJAY KHANDURI M S BISHT	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	WPMS/3184/2024	COLLEGE OF ENGINEERING Versus SANJAY KUMAR RAWAT	NAVNEET KAUSHIK	
	WITH IA/1/2024 FOR STAY APPLICATION			
11	WPMS/3185/2024	COLLEGE OF ENGINEERING Versus ROMESH SHARMA	NAVNEET KAUSHIK	VIJAY KUMAR CHAUHAN PRADEEP KUMAR CHAUHAN (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
12	WPMS/3187/2024	COLLEGE OF ENGINEERING Versus KARUNESH KUMAR SHARMA	NAVNEET KAUSHIK	
	WITH IA/1/2024 FOR STAY APPLICATION			
13	WPMS/3188/2024	AKSHITA SETH Versus ADDL JUDGE FAMILY COURT AND ANOTHER	PRIYANSHU GAIROLA	
	WITH IA/1/2024 FOR STAY APPLICATION			
14	WPMS/3189/2024	PARVINDER SINGH Versus GENERAL MANAGER UTTARAKHAND POWER CORPORATION LIMITED AND	MANJU BAHUGUNA J P PANDEY D N SHARMA	DHARMENDRA BARTHWAL

ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

15 WPMS/3191/2024 SIDHNATH DUBEY AND ANOTHER RAVI JOSHI
Versus B D PANDE
ASHA NARAYAN TIWARI AND
OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

16 WPMS/3206/2024 KRISHNA KUMAR PAL TRIBHUWAN C.S.C.
Versus CHANDRA V D BISEN
MOHAN BAHADUR AND OTHERS PANDEY

WITH

IA/1/2024 FOR STAY APPLICATION

17 WPMS/3207/2024 KRISHNA KUMAR PAL TRIBHUWAN C.S.C.
Versus CHANDRA V D BISEN
MOHAN BAHADUR AND OTHERS PANDEY

WITH

IA/1/2024 FOR STAY APPLICATION

*** JUST AFTER FRESH MATTERS ***

18 C482/394/2015 NIVARAN HALDHAR AND OTHERS RAJEEV SHARMA LOKENDRA
Versus DOBHAL
SMT MAMUNI HALDHAR

19 C482/716/2017 RUPESH KUMAR GAURAV SINGH SANJEEV SINGH
Versus
SMT. KAVITA

20 WPMS/1071/2017 SHIV KUMAR AGRAWAL AND BHUPESH
ANOTHER KANDPAL
Versus
CHHAJU RAM AGRAWALA AND
OTHERS

21 WPMS/1225/2017 MAHAVEER SANKIRTAN MANDAL VIKAS KUMAR PIYUSH GARG
THROUGH BANWARI LAL GUPTA GUGLANI
Versus
SWAMI SARVANAND DHARMARTH
TRUST SOCIETY

WITH

CLMA/5544/2017 FOR STAY APPLICATION

22 WPMS/404/2018 SMT. REKHA RANI NARENDRA BALI
Versus
MAHANAND MISSION HOME OF
SERIVCE REGD.

WITH

CLMA/1621/2018 FOR STAY APPLICATION

IA/11919/2019 FOR URGENCY APPLICATION

23 WPMS/738/2018 GAJENDRA SINGH RAWAT BIRENDRA LOKENDRA
Versus SINGH DOBHAL
POORAN SINGH ADHIKARI DEVAN DOBHAL

WITH

CLMA/3247/2018 FOR INTERIM RELIEF APPLICATION

24	C482/329/2020	SATENDRA KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	KURBAN ALI ADARSH TIWARI LUBHNA JAHAN	NAMAN KAMBOJ PRASHANT KARNATAK G.A.
25	C24/4/2021	AMRITA FARTIYAL Versus STATE OF UTTARAKHAND AND ANOTHER	DEEP PRAKASH BHATT	NARENDRA BALI
26	C24/47/2021	SUMITRA JOSHI RAWAT Versus VIPIN SINGH RAWAT WITH IA/1/2021 FOR STAY APPLICATION	RAJAT MITTAL	D C S RAWAT
27	C24/60/2021	MAMTA NEGI Versus LAXMAN SINGH NEGI WITH IA/1/2021 FOR STAY APPLICATION	ANKIT SHAH	VIRENDRA SINGH RAWAT
28	C24/82/2021	SHEEN SIDDIQUI ALIAS NUREEN Versus SAGAR SIDDIQUI ALIAS SHAHJAD WITH IA/1/2021 FOR STAY APPLICATION	VIJAY KHANDURI M S BISHT	
29	WPCRL/304/2021	JATIN CHAWLA Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL	G.A.
30	WPCRL/315/2021	ANANDI DEVI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS CONNECTED WITH	B M PINGAL	G.A.
30(1)	WPCRL/305/2021	DIVYA DEVI ALIAS BABITA Versus STATE OF UTTARKAHAND AND OTHERS	B M PINGAL	G.A.
31	WPCRL/320/2021	SARAS TOMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GUGLANI	G.A. MOHD ALAUDDIN (FOR CAVEATOR)
32	WPCRL/327/2021	GAUTAM PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2021 FOR STAY APPLICATION	NARENDRA BALI	G.A.
33	WPCRL/431/2021	SIDDARTH ANAND AND ANOTHER Versus STATE OF UTTARAKHAND AND	LALIT SHARMA NAVEEN SINGH BISHT	G.A. SANGEETA BHARDWAJ

		OTHERS	P C PETSHALI	
34	WPCRL/432/2021	ANUJ Versus STATE OF UTTARAKHAND AND OTHERS	VAIBHAV SINGH CHAUHAN ABHISHEK JOSHI	G.A.
	WITH IA/1/2021 FOR STAY APPLICATION			
35	WPCRL/434/2021	MANOJ KUMAR BHATT Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP ADHIKARI C S ADHIKARI	G.A.
	WITH IA/1/2021 FOR STAY APPLICATION IA/2/2021 FOR MISCELLANEOUS APPLICATION			
36	WPCRL/438/2021	ROOP SINGH Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK SHUKLA BHUWNESH JOSHI	SANDEEP TANDON G.A.
37	WPCRL/440/2021	VINOD SHARMA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NEERAJ GARG	G.A. V K KAPARUWAN SANGEETA BHARDWAJ
	WITH IA/1/2021 FOR STAY APPLICATION			
38	WPCRL/543/2021	SANTOSH SINGH AIRI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MEHBOOB RAHI ABHISHEK VERMA	G.A.
39	WPCRL/547/2021	VISHAL PHUTELA Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA PRATAP SINGH	JITENDRA CHAUDHARY G.A.
	CONNECTED WITH			
39(1)	WPCRL/545/2021	SHER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	JITENDRA CHAUDHARY G.A.
	WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION			
40	WPCRL/649/2021	DEVENDRA KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	BHARAT SINGH	G.A.
41	WPCRL/658/2021	KUNWAR SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH	G C KANDPAL VINOD TIWARI G.A.
42	WPCRL/662/2021	SALEEM AHMAD		G.A.

		Versus STATE OF UTTARAKHAND		
43	WPCRL/666/2021	KAMLESH BISWAS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M K RAY	G.A. M S BHANDARI
	WITH IA/1/2021 FOR STAY APPLICATION IA/2/2021 FOR COMPOUNDING APPLICATION			
44	WPCRL/673/2021	SURESH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	ANKIT SHAH G.A. RAHUL MANWAL RAM PRASAD ANIL KUMAR VERMA SIDDHARTH BHATIA (FOR CAVEATOR) ASHU RANI PRATEEK KANOJIA
	WITH IA/2/2021 FOR STAY VACATION APPLICATION CONNECTED WITH			
44(1)	WPCRL/675/2021	ASHIVINI BAHUGUNA Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	DHARMENDRA BARTH WAL ANKIT SHAH G.A. RAHUL MANWAL RAM PRASAD SIDHARTH BHATIA (FOR CAVEATOR) ANIL KUMAR VERMA ASHU RANI PRATEEK KANOJIA
	WITH IA/2/2021 FOR STAY VACATION APPLICATION CONNECTED WITH			
44(2)	WPCRL/686/2021	PRADEEP KUMAR GARG AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	DHARMENDRA BARTH WAL G.A. RAHUL MANWAL RAM PRASAD SIDHARTH BHATIA (FOR CAVEATOR) ANIL KUMAR VERMA ASHU RANI PRATEEK

WITH
IA/2/2021 FOR STAY VACATION APPLICATION
IA/3/2021 FOR STAY VACATION APPLICATION

CONNECTED WITH

44(3)	WPCRL/1288/2021	PRADEEP KUMAR GARG AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	DHARMENDRA BARTHWAL SIDDHARTHA BHATIA (FOR CAVEATOR) G.A. RAHUL MANWAL RAM PRASAD ANIL KUMAR VERMA ASHU RANI PRATEEK KANOJIA
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WITH
IA/1/2021 FOR STAY APPLICATION
IA/2/2021 FOR STAY VACATION APPLICATION

CONNECTED WITH

44(4)	WPCRL/1295/2021	RAM KISHORE BAHUGUNA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	DHARMENDRA BARTHWAL SIDDHARTHA BHATIA (FOR CAVEATOR) G.A. RAHUL MANWAL RAM PRASAD ANIL KUMAR VERMA ASHU RANI PRATEEK KANOJIA
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WITH
IA/1/2021 FOR STAY APPLICATION
IA/2/2021 FOR STAY VACATION APPLICATION

45	WPCRL/684/2021	BABLU RAM Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
46	WPCRL/687/2021	PRADEEP KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	P S BISHT SIDDHARTHA SINGH	G.A.
47	WPCRL/690/2021	LALIT RAM CHANYAL (MINOR) Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	G.A. RAJENDRA SINGH NEGI

*** AFTER FRESH MATTERS ***

48	ARBAP/89/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus M/S SRINIDHI ENTERPRISES AND ANOTHER	ASHUTOSH THAKRAL	RAJAT MITTAL
49	ARBAP/7/2024	RAJENDRA MIMANI Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	SANJEEV SAHAY HARSHIT SANWAL	VINAY KUMAR
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH				
49(1)	ARBAP/34/2021	RAJENDRA MIMANI Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	S S YADAV HARSHIT SANWAL SANJEEV SAHAY SUSHMA JUYAL	VINAY KUMAR
WITH MCC/1/2023 FOR MISCELLANEOUS APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
50	ARBAP/16/2024	MS MAGO CONSTRUCTION PVT LTD Versus UNION OF INDIA AND OTHERS	NEETI RANA MODASSIR H KHAN AKASH SHUKLA	MANOJ KUMAR (CENTRAL GOVT. S.C.) DEPUTY S.G.
WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT				
51	ARBAP/24/2024	MS MAGO CONSTRUCTION PVT LTD Versus UNION OF INDIA AND OTHERS	NEETI RANA MODASSIR H KHAN AKASH SHUKLA	RAJESH SHARMA (CENTRAL GOVT. S.C.) DEPUTY S.G.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
52	ARBAP/39/2024	CHAMOLI ASSOCIATES Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND AND ANOTHER	YASH BISHT VIKAS BAHUGUNA	VINAY KUMAR
* ORDER MATTERS (AFTER FRESH) *				
53	WPMS/2646/2016	DOON GHATI SPECIAL AREA DEVELOPMENT AUTHORITY Versus SHRI SURESH KUMAR DOGRA	RAHUL CONSUL	RAMJI SHRIVASTAVA ANKUR SHARMA
54	C24/8/2022	KALPANA Versus DEVENDRA SINGH	AMIT KAPRI	DINESH CHANDRA GAHATORI
WITH IA/2/2022 FOR STAY APPLICATION IA/6/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER				

IA/10/2024 FOR INTERIM ORDER EXTENSION APPLICATION
IA/11/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/12/2024 FOR INTERIM ORDER EXTENSION APPLICATION

55	C407/9/2023	KISHAN SINGH Versus RITESH PANDEY	GANESH KANDPAL RAJAT PANDEY	
	WITH MCRC/1/2024 FOR RESTORATION APPLICATION			
56	C447/7/2024	HINA PARVEEN Versus STATE OF UTTARAKHAND AND ANOTHER	GHANSHYAM JOSHI	G.A.
57	C24/70/2024	MS COX INFRATECH PRIVATE LIMITED Versus PROGRAM DIRECTOR	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	SANDEEP KOTHARI
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT			
58	C24/72/2024	KIRAN MEHRA Versus NARENDRA SINGH MEHRA	DEVESH UPRETI	
	WITH IA/1/2024 FOR STAY APPLICATION			
59	C24/74/2024	SANGEETA RANI Versus SANTOSH KUMAR AND OTHERS	SHRUTI JOSHI	M C UPADHYAY
	WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION			
		* ADMISSION MATTERS (AFTER FRESH) *		
60	WPSS/797/2023	VINAY KUMAR SHARMA Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT SOURABH KUMAR	VIKAS PANDE
	CONNECTED WITH			
60(1)	WPSS/798/2023	CHANDAN SINGH ASWAL Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT M.C. PANT SOURABH KUMAR	VIKAS PANDE
	WITH IA/2/2023 FOR SUBSTITUTION APPLICATION			
	CONNECTED WITH			
60(2)	WPSS/799/2023	GYANESH CHHIBBER Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT SOURABH KUMAR	VIKAS PANDE
	CONNECTED WITH			

60(3)	WPSS/800/2023	VIRENDRA KUMAR SHARMA Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT SOURABH KUMAR	VIKAS PANDE
	CONNECTED WITH			
60(4)	WPSS/802/2023	SANJAY CHOUNIYAL Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT SOURABH KUMAR	VIKAS PANDE
	CONNECTED WITH			
60(5)	WPSS/804/2023	G MUTHU VEERAPPAN Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT SOURABH KUMAR	VIKAS PANDE VIKAS ANAND
	CONNECTED WITH			
60(6)	WPSS/805/2023	HARIKRISHAN GUPTA Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT, SOURABH KUMAR,	VIKAS PANDE
	CONNECTED WITH			
60(7)	WPSS/806/2023	SHASHI BALA Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT, SOURABH KUMAR,	VIKAS PANDE
	CONNECTED WITH			
60(8)	WPSS/807/2023	NEERAJ KUMAR GUPTA Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT, SOURABH KUMAR,	VIKAS PANDE
	CONNECTED WITH			
60(9)	WPSS/808/2023	PYARCHAND SINGH ASWAL Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT, SOURABH KUMAR,	VIKAS PANDE
	CONNECTED WITH			
60(10)	WPSS/809/2023	UMMED SINGH Versus WILDLIFE INSTITUTE OF INDIA THROUGH DIRECTOR AND OTHERS	M C PANT, SOURABH KUMAR,	VIKAS PANDE
	CONNECTED WITH			
60(11)	WPSS/831/2023	KULDEEP CHAUHAN	M C PANT	VIKAS PANDE

Versus
WILDLIFE INSTITUTE OF INDIA
THROUGH ITS DIRECTOR AND
OTHERS

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

61	WPMS/2714/2024	STATE OF UTTARAKHAND Versus SURENDRA SINGH ALIAS BHURA	C.S.C.	TRIBHUWAN CHANDRA PANDEY (FOR CAVEATOR)
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WITH
IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

62	IA/1/2024 FOR STAY APPLICATION IN WPMS/601/2024	DHANASHREE AGRO PRODUCTS PVT LTD Versus PREM CHAND	VIKAS BAHUGUNA	YOGESH KUMAR PACHOLIA (FOR CAVEATOR)
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CONNECTED WITH

62(1)	IA/1/2024 FOR STAY APPLICATION IN WPMS/605/2024	DHANASHREE AGRO PRODUCTS PVT LTD Versus PREMCHAND	VIKAS BAHUGUNA	YOGESH KUMAR PACHOLIA (FOR CAVEATOR)
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*** OLD MATTERS ***

63	WPMS/771/2003	MAHESHWAR DUTT Versus ADDITIONAL CHIEF REVENUE COMMISSIONER AND OTHERS	KURBAN ALI SANDEEP KOTHARI PRADEEP CHAMYAL SIDDHARTH JAIN ANIL KUMAR S S CHAUDHARY B S THIND INDU SHARMA	ANJALI BHARGAVA VIVEK PATHAK DIWAKAR CHAMOLI M C VERMA MANOJ BHATT SURESH CHANDRA DUMKA C.S.C.
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WITH
IA/10913/2023 FOR MISCELLANEOUS APPLICATION
IA/10914/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER

64	WPMS/267/2006	PREM SINGH AND ANR. Versus CHIEF REVENUE COMMISSIONER AND ORS	PREM SINGH RAJVEER SINGH BISHT KARTHIK JAYASHANKAR RAJEEV SINGH BISHT G.S NEGI,	NIRANJAN BHATT C.S.C,H.M.RATU RI,
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WITH
IA/8890/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/8891/2024 FOR DELAY CONDONATION APPLICATION
IA/8892/2024 FOR SUBSTITUTION APPLICATION

65	WPMS/1700/2011	GULZAR HUSSAIN Versus MOHD YUSUF	A N SHARMA SIDDHARTHA SAH MOHD. MATLUB	CHARANJEET KAUR V S RATHORE BHUWAN BHATT 1/1 TO 1/3 R C UPADHYAYA
CONNECTED WITH				
65(1)	WPMS/213/2007	GULZAR HUSSAIN Versus SRI HAFIZ MOHMMAD YUSUF	A N SHARMA SIDDHARTHA SAH MOHD. MATLUB	BHUWAN BHATT 1/1 TO 1/3 R C UPADHYAY
66	WPMS/2260/2011	BHOPAL SINGH Versus M/S MAHALAXMI SUGAR MILLS COMPANY LTD	PANKAJ MIGLANI LALIT MIGLANI	VIKAS BAHUGUNA
67	WPMS/2862/2013	SHRI MAHAVIR PRASAD Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY AND OTHERS	XITIJ KAUSHIK K R GAZI DISHA VASHISTH MEENU SHARMA ASHUTOSH SHARMA ARVIND VASHISTHA	RAHUL CONSUL C.S.C.
68	WPMS/1102/2014	RAJEEV CHANDRA Versus SMT. RAKHI CHANDRA AND OTHERS	VIVEK PATHAK INDU SHARMA PRADEEP CHAMYAL IMRAN ALI KHAN	VIJAY BHATT MAHAVIR SINGH TYAGI TAPAN SINGH BIRENDRA SINGH ADHIKARI C.S.C. AMAR SHUKLA ANITA BHATT
WITH CLMA/6070/2016 FOR STAY VACATION APPLICATION CLMA/12029/2016 FOR INTERIM RELIEF APPLICATION IA/15149/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/15150/2024 FOR URGENCY APPLICATION				
CONNECTED WITH				
68(1)	WPMS/318/2018	CHANDRASHEKHAR PUBLIC SCHOOL, RAMNAGAR ROORKEE Versus SHRI SADAN LAL AND OTHERS	VIJAY BHATT ANITA BHATT LOVELY GROVER SUNEEL PUNDIR	
WITH CLMA/1221/2018 FOR STAY APPLICATION				
69	WPMS/1734/2014	KISHAN KHUGGAR Versus BALWANT RAI KHUGGAR AND OTHERS	G C KANDPAL VINOD TIWARI I M QUDDUSI	VIKAS KUMAR GUGLANI

WITH
CLMA/8043/2014 FOR INTERIM RELIEF APPLICATION

70 WPMS/2043/2014 CHANDRAPAL S K SHANDILYA PRADEEP
Versus A U SIDDIQUI KUMAR
INDERPAL CHAUHAN

WITH
CLMA/11688/2014 FOR STAY VACATION APPLICATION

71 WPMS/2275/2014 PANKAJ MOHAN DEVRANI AND SIDDHARTHA NAVNISH NEGI
ANOTHER SAH
Versus SHRI HARI DUTT DOBRIYAL

*** ORDERS ON APPLICATIONS ***

72 MCC/5947/2024 FOR RESTORATION APPLICATION
IN

WPMS/883/2009 KANTU AND OTHERS MANOJ JOSHI ANJALI
Versus RAJENDRA BHARGAVA
VIKRAM AND OTHERS SINGH NEETU SINGH
C.S.C.

73 IA/5/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/6/2024 FOR DELAY CONDONATION APPLICATION
IA/7/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/8/2024 FOR DELAY CONDONATION APPLICATION
IA/9/2024 FOR SUBSTITUTION APPLICATION
IA/10/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN

WPMS/4/2017 BALAM SINGH M K RAY C.S.C.
Versus M S BHANDARI
FOREST DEPARTMENT AND
OTHERS

74 IA/5165/2024 FOR URGENCY APPLICATION
IN

WPMS/1158/2017 RAJENDRA PRASAD AND OTHERS SIDDHARTH JAIN ANJALI
Versus BHARGAVA
SHRI SANTOSH KUMAR AND DHARMENDRA
OTHERS BARTHWAL
PANKAJ
TANGWAN
C.S.C.

CONNECTED WITH

74(1) WPMS/1157/2017 RAJENDRA PRASAD AND OTHERS SIDDHARTH JAIN ANJALI
Versus BHARGAVA
SHRI KAMAL KISHORE AND DHARMENDRA
OTHERS BARTHWAL
PANKAJ
TANGWAN
C.S.C.

75 IA/4224/2020 FOR STAY VACATION APPLICATION
IA/4229/2024 FOR INTERIM ORDER EXTENSION APPLICATION
IA/4230/2024 FOR URGENCY APPLICATION
IN

C482/2277/2019 RAMA INDUSTRIES AND OTHERS KARAN ANAND LOKENDRA
Versus DOBHAL
STATE OF UTTARAKHAND AND G.A.
ANOTHER

76 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/4/2024 FOR SUBSTITUTION APPLICATION
IN

WPMS/623/2023 RIYASAT KSHITIJ SAH
Versus P S BISHT
RAHEESH AND OTHERS SIDDHARTHA
SINGH

NOTE : IA/2/2024, IA/3/2024 AND IA/4/2024 ARE DEFECTIVE.

77 IA/3/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/7/2024 FOR MISCELLANEOUS APPLICATION
IN

WPMS/258/2024 SANJAY PARUTHI DHARMENDRA PIYUSH GARG
Versus BARTH WAL LALIT SHARMA B
KRISHI UTPADAN MANDI SAMITI MENKA D PANDEY (FOR
STHAL AND OTHERS TRIPATHI CAVEATOR)
VIPUL SHARMA

NOTE : CONNECTED WPMS/246/2024 IS DEFECTIVE.

CONNECTED WITH

77(1) IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPMS/246/2024 RASHMI ARORA LALIT SHARMA MENKA
Versus GAURAV TRIPATHI
KRISHI UTPADAN MANDI SAMITI KANDPAL VIPUL SHARMA
THROUGH ITS SECRETARY AND B D PANDE
ANOTHER

78 IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR URGENCY APPLICATION
IN

WPMS/610/2024 NEERAJ ARORA AND OTHERS PIYUSH GARG DHARMENDRA
Versus NAITIK BHATT BARTH WAL
KISHAN LAL PURI AND OTHERS

*** ORDER MATTERS ***

79 WPMS/1564/2015 VIVEK SHARMA AND ANOTHER ADITYA KUMAR
Versus ARYA
SUNIL KUMAR AND ANOTHER

80 C482/1411/2016 SADANAND MANDOLIYA AND SUMIT BAJAJ RANJAN
Others NALIN SAUN GHILDIYAL
Versus G.A.

		STATE OF UTTARAKHAND AND ANOTHER		ALOK GHILDIYAL
81	C482/332/2018	SAIRA BEGUM AND OTHERS Versus M/S SHRI BHOLE BABA GRAIN AGENCY	ABHISHEK VERMA	RISHAB RANGHAR
	WITH IA/893/2024 FOR INTERIM ORDER EXTENSION APPLICATION IA/895/2024 FOR MISCELLANEOUS APPLICATION			
82	WPMS/2665/2022	NAVJYOTI EDUCATION SOCIETY AND OTHERS Versus SANJAY GUPTA AND OTHERS	KANTI RAM I P KOHLI	M C PANT (FOR CAVEATOR)
	CONNECTED WITH			
82(1)	WPMS/2599/2022	SANJAY GUPTA Versus APPELLATE AUTHORITY EDUCATION TRIBUNAL AND DISTRICT JUDGE HARIDWAR AND OTHERS	M C PANT	INDER PAL KOHLI KANTI RAM
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION			
		* ADMISSION MATTERS *		
83	C482/1186/2015	RAKSHPAL SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	NARENDRA BALI	G.A.
84	WPMS/2513/2015	SMT.MITHLESH RANI Versus THE STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND ANOTHER	JITENDRA CHAUDHARY	C.S.C.
	WITH CLMA/11667/2015 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
84(1)	WPMS/2514/2015	YOGENDRA KUMAR Versus THE STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND ANOTHER	JITENDRA CHAUDHARY	C.S.C.
	WITH CLMA/11669/2015 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
84(2)	WPMS/2515/2015	SMT.MITHLESH RANI Versus THE STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND ANOTHER	JITENDRA CHAUDHARY	C.S.C.
	WITH CLMA/11670/2015 FOR INTERIM RELIEF APPLICATION			

	CONNECTED WITH			
84(3)	WPMS/2516/2015	YOGENDRA KUMAR Versus THE STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND ANOTHER	JITENDRA CHAUDHARY	C.S.C.
	WITH CLMA/11671/2015 FOR INTERIM RELIEF APPLICATION			
85	C482/1540/2016	YAKUB AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	D N SHARMA	KRISHI SHUKLA BHANDARI S S BHANDARI G.A.
86	WPMS/996/2019	BALMA DEVI Versus DIWAN SINGH AND OTHERS	RAJAT MITTAL	ANKUR SHARMA ANKUR SHARMA
87	WPMS/1827/2019	UTTARAKHAND TRANSPORT CORPORATION AND ANOTHER Versus KRIPA SHANKER DUBY (DEAD)	ASHISH JOSHI	M C PANT
	WITH CLMA/8548/2019 FOR STAY APPLICATION			
88	WPMS/2359/2021	PURAN CHANDRA BISHT Versus NALINI KHULBE AND OTHERS	P. S. BISHT SIDDHARTHA SINGH	N K PAPNOI N K PAPNOI (FOR CAVEATOR)
89	WPMS/1264/2022	CARE HEALTH INSURANCE LIMITED Versus RITESH KUMAR	PULAK RAJ MULLICK SAHIL MULLICK	H C PATHAK B D PANDE
	WITH IA/1/2022 FOR STAY APPLICATION			
90	WPMS/2638/2022	MANJUL TYAGI Versus THE PRESIDING OFFICER LABOUR COURT DEHRADUN AND ANOTHER	MANJUL TYAGI (IN PERSON)	PRIYANSHU GAIROLA MANISH KUMAR ANKUR CHAUHAN L K TYAGI GULSHAN CHAWLA VINAY MISHRA
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
91	WPMS/2970/2023	PREETI AGARWAL AND OTHERS Versus PRESIDING OFFICER LABOUR COURT HALDWANI AND ANOTHER	D S MEHTA	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION IA/4/2024 FOR INTERIM RELIEF APPLICATION			
92	WPMS/3470/2023	RAMPAL SINGH	NARENDRA BALI	C.S.C.

		Versus COMMISSIONER KUMAUN DIVISION AND OTHERS	RAJEEV BHATT	DEEPAK BHATT
	WITH IA/1/2023 FOR STAY APPLICATION			
93	WPMS/1147/2024	LALIT MOHAN AND ANOTHER Versus THE BAZPUR CO OPERATIVE SUGAR FACTORY LIMITED	P C PETSHALI LALIT SHARMA	MOHD. SHAIFY VINAY BHATT
	WITH IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR MONEY WITHDRAWAL APPLICATION			
94	WPMS/1399/2024	HEMANT BHATT Versus DEVINA DANGWAL	RAJENDRA ARYA YASHPAL SINGH	NIRANJAN BHATT
95	WPMS/2251/2024	BHUWAN CHANDRA Versus NAVEEN CHANDRA JOSHI	POORAN SINGH RAWAT	
	WITH IA/1/2024 FOR STAY APPLICATION			
		* FOR FINAL HEARING *		
96	C482/617/2019	RAVISH KAMAAL Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK SHUKLA BHUVNESH JOSHI MOHD UMAR	BILAL AHMED G.A.
	WITH IA/6402/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
97	C482/336/2020	LALIT GIRI GOSWAMI Versus STATE OF UTTARAKHAND AND ANOTHER	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI VIPUL SHARMA	PARIKSHIT SAINI G.A.

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